

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.05.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1712/2023 in Company Petition IB/22/2023
NAME OF THE COMPANY	Nandi Irrigation systems Limited
NAME OF THE PETITIONER(S)	Rishabh TriExim LLP
NAME OF THE RESPONDENT(S)	Nandi Irrigation systems Limited
UNDER SECTION	9 of IBC

ORDER

Company Petition IB/22/2023

Present: Ld. Senior Counsel Mr. Krishna Grandhi along with Mr. Amir Bavani
for the Petitioner.

Ld. Counsel Mr. Gopala Krishna for the Respondent.

IA (IBC)/1712/2023

Present: Ld. Counsel Mr. Gopala Krishna for the Applicant.

Ld. Senior Counsel Mr. Krishna Grandhi along with Mr. Amir Bavani
for the Respondent.

Due to paucity of time, **matter is adjourned to 29.07.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)